

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/607/(IB)/2017
NAME OF THE PETITIONER(S) : V. MANOHARAN & 31 ORS
NAME OF THE RESPONDENT(S) : ASSOCIATED CYLINDERS & ACCESSORIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	S. SATISH	Counsel for Petitioner	
2)	E. Malini, for PASS Associates	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Applicant is directed to file an affidavit and bank certificate on behalf of Mr. G. Srinivasan in order to make compliance with the provisions of section 9(3)(b) and (c) within one week and the Counsel for the Respondent is directed to file detailed counter. Put up on **09.01.2018** at **10.30 A.M.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk